

IN THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE

Original Application No. 153 of 2020 (SZ)

Tribunal on its own motion – SUO MOTU

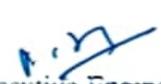
Based on the News item in The Times of India Newspaper,
Chennai edition dated: 30.07.2020,

"Raw Sewage, Encroachments continue to threaten Lake"

— Applicant

-Versus-

1. The Chief Secretary of Govt. of Tamil Nadu,
Govt. Secretariat, Fort St. George,
Chennai – 600 009.
2. The Principal Secretary to Government,
Public Works Department,
Govt. Secretariat, Fort St. George,
Chennai – 600 009.
3. The Additional Chief Secretary to Govt. of Tamil Nadu,
Revenue and Disaster Management Department,
Govt. Secretariat, Fort St. George,
Chennai – 600 009.
4. The Secretary to Govt. of Tamil Nadu,
Department of Environment,
Govt. Secretariat, Fort St. George,
Chennai – 600 009.
5. The Additional Chief Secretary to Govt. of Tamil Nadu,
Municipal Administration and Water Supply Department,
Govt. Secretariat, Fort St. George,
Chennai – 600 009.
6. The Additional Chief Secretary to Govt. of Tamil Nadu,
Rural Development and Panchayat Raj Department,
Govt. Secretariat, Fort St. George,
Chennai – 600 009.
7. The Additional Chief Secretary to Govt. of Tamil Nadu,
Housing and Urban Development Department,
Govt. Secretariat, Fort St. George,
Chennai – 600 009.


Executive Engineer
Storm Water Drain Department
Greater Chennai Corporation

8. The Principal Secretary to Govt. of Tamil Nadu,
Industries Department,
Govt. Secretariat, Fort St. George,
Chennai – 600 009.
9. The Chairman,
Tamil Nadu Pollution Control Board,
No. 76, Anna Salai, Guindy,
Chennai – 600 032.
10. Commissionerate of Municipal Administration,
Rep. by its Commissioner,
No.78, Urban Administrative Building,
Santhome High Road, Chennai – 600 028.
11. Directorate of Town Panchayats,
Rep. by its Director,
Kuralagam, Chennai – 600 108.
12. Chennai Metropolitan Water Supply & Sewerage Board,
Rep. by its Managing Director,
No.1, Pumping Station Road,
Chintadripet, Chennai – 600 031.
13. Tamil Nadu Water Supply and Drainage Board,
Rep. by its Managing Director,
31, Kamarajar Salai, Chepauk,
Chennai – 600 005.
14. The District Collector,
Chennai District,
District Collectorate Office,
No. 62, Rajaji Salai, 4th Floor,
Chennai – 600 001.
15. The District Collector,
Kancheepuram District,
First Floor, Collectorate,
Kancheepuram – 631 501.
16. The District Collector,
Chengalpet District,
Collector Office, GST Road,
Chengalpattu – 603 001.
17. The District Collector,
Thiruvallur District,Collectorate,
Thiruvallur – 602 001.


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18. Greater Chennai Corporation,
Rep. by its Commissioner,
Ripon Building,
Chennai – 600 003.
19. Engineer in Chief (Water Resources Organisation)
and Public Engineer (General),
Public Works Department,
Chepauk, Chennai – 600 005.
20. Tamil Nadu Biodiversity Board,
Rep. by its Secretary,
TBGP Campus, 2nd Floor,
Velachery, Tambaram Main Road,
Nanmangalam, Medavakkam Post,
Chennai – 600 100.
21. Tamil Nadu State Wetland Authority,
Rep. by its Member Secretary,
No.1, Jeenis Road, Panagal Building,
Saidapet, Chennai – 600 015.
22. Department of Environment,
Rep. by its Director,
No.1, Jeenis Road, Panagal Building,
Ground Floor, Saidapet,
Chennai – 600 015.
23. The Member Secretary,
Chennai Rivers Restoration Trust,
6/103, Dr. D.G.S. Dinakaran Salai,
Raja Annamalaipuram,
Chennai – 600 028.

— Respondents

Status Report Submitted on Behalf of the 18th Respondent

1. B.Sivakumar, S/o.P.Balakrishnan Hindu, aged about 56 Years, having office at Greater Chennai Corporation, Ripon Buildings, Chennai-600 003, do hereby solemnly affirm and sincerely state as follows.

2. I am the Executive Engineer, Storm Water Drain Department, Greater Chennai Corporation, and I am well acquainted with the facts of the case from the records and as such I am filing this counter affidavit on behalf of the respondent 18.


Executive Engineer
Storm Water Drain Department
Greater Chennai Corporation

3. I respectfully submit that, there are 210 water bodies in Greater Chennai Corporation. Out of these, Restoration of 62 water bodies have been completed under Smart City fund. Restoration of 64 water bodies have been completed under CSR fund. Restoration of 9 water bodies have been completed under Capital fund. Restoration of 50 water bodies are in progress under CMCDM fund, Smart City fund, Capital fund and ADB GEF Grant.

4. I respectfully submit that, During the restoration of water bodies sewage entering in to the water bodies has been plugged and there is no sewage entering in the Pond.

5. I respectfully submit that, the Korattur Lake, Ambattur Lake, Madhavaram Lake, Perumbakkam Lake and Perukkarana Lake are being maintained by Public Works Department, Water Resources Organisation.

Dated at Chennai this the 16th Day of June, 2021


Counsel for the 18th Respondent

Verification


Respondent
Executive Engineer
Storm Water Drain Department
Greater Chennai Corporation

It is verified that what is stated above paragraphs are true and correct to the best of my knowledge and belief

Dated at Chennai this the 16th Day of June, 2021


Respondent
Executive Engineer
Storm Water Drain Department
Greater Chennai Corporation

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continue to threaten Lake"
----- Petitioner**

-Vs-

**The Commissioner,
Greater Chennai Corporation,
----- Respondents**

**COUNTER AFFIDAVIT ON
BEHALF OF THE 18TH
RESPONDENT**

Ms. Ramadevi

Counsel for Respondents